

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1156
TO BE ANSWERED ON 19.09.2020**

ACCIDENTS IN MINES

1156. SHRI MAHESH SAHOO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has drawn any plan to make mines safe for the miners;**
- (b) the details of the number of accidents in mines over the last five years and current year;**
- (c) the details of number of deaths and injured persons in those accidents, State-wise; and**
- (d) the steps being taken by the Government to prevent such accidents?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): The Mines Act, 1952 and Rules / Regulations made thereunder provides for safety measures for the persons employed in the Mines. These provisions are enforced by Directorate General of Mines Safety to make mines safe for the miners.

(b): The details of the number of accidents in mines during calendar year 2015 to 2020 (till August, 2020) are as under:-

Coal		
Year	Fatal Accidents	Serious Accidents
2015	54	302
2016	67	268
2017	56	259
2018	49	265
2019	54	192
2020*	24	47

*** Till 31.08.2020. Data for the year 2019 & 2020 are provisional.**

Non-Coal		
Year	Fatal Accidents	Serious Accidents
2015	45	35
2016	39	37
2017	46	21
2018	47	22
2019	47	59
2020*	18	13

***Till 31.08.2020. Data for the year 2019 & 2020 are provisional.**

(c): The details of the number of accidents, deaths and injured persons in accidents during calendar year 2015 to 2020 (till August, 2020), State-wise, is annexed.

(d): Directorate General of Mines Safety takes following steps to ensure safety of mine workers and prevent accidents therein:-

- (i) Regular inspections are done and based on the observations during the inspections, actions such as pointing out contraventions, withdrawal of permission, issue of improvement notice, prohibition of employment and prosecution in the court of law are taken to ensure compliance.**
- (ii) Accidents are inquired into and based on the findings of accidents, actions such as warning to delinquent, suspension of certificate, modification in the method of working, action by management like stoppage of increment, dismissal from service, recorded warning, withholding promotion and prosecution in the court of law, are taken.**
- (iii) Promotional measures are also taken viz. holding of National Conference on safety in mines, National Safety Awards (Mines), observance of Safety Week, safety campaigns, organization of workshops, safety committee meetings etc.**

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1156 to be answered on 19.09.2020 raised by Shri Mahesh Sahoo regarding Accidents in Mines.

Coal Mines:

Number of accidents in mines and number of deaths and injured persons in those accidents, State-wise over the last five years and current year:

Year	State	Fatal Accident	Fatality	Serious Accident	Serious Injury
2015	Chhattisgarh	8	8	23	25
2015	Gujarat	3	3	0	1
2015	Jharkhand	11	11	25	28
2015	Madhya Pradesh	7	8	27	31
2015	Maharashtra	5	5	13	16
2015	Odisha	3	3	4	4
2015	Rajasthan	1	1	0	0
2015	Tamil Nadu	1	1	3	3
2015	Telangana	7	7	187	187
2015	West Bengal	8	8	20	21
2016	Chhattisgarh	4	4	13	13
2016	Gujarat	0	0	1	3
2016	Jharkhand	22	45	15	17
2016	Madhya Pradesh	12	13	24	25
2016	Maharashtra	4	4	14	14
2016	Odisha	2	2	4	4
2016	Tamil Nadu	2	2	1	1
2016	Telangana	10	12	176	178
2016	Uttar Pradesh	1	1	0	2
2016	West Bengal	10	11	20	21
2017	Chhattisgarh	7	7	7	7
2017	Jharkhand	11	12	14	14
2017	Madhya Pradesh	6	8	11	11
2017	Maharashtra	3	4	7	7
2017	Odisha	5	5	2	2
2017	Rajasthan	1	1	0	0
2017	Tamil Nadu	1	1	0	0
2017	Telangana	12	13	212	218
2017	Uttar Pradesh	1	1	1	1
2017	West Bengal	9	9	5	5
2018	Chhattisgarh	11	14	6	8
2018	Gujarat	1	2	1	1
2018	Jharkhand	9	14	14	22
2018	Madhya Pradesh	7	10	17	17
2018	Maharashtra	2	2	11	11
2018	Odisha	8	8	2	4
2018	Tamil Nadu	1	1	0	0

2018	Telangana	8	8	206	207
2018	Uttar Pradesh	1	1	0	0
2018	West Bengal	1	2	8	9
2019	Chhattisgarh	7	8	10	10
2019	Jharkhand	11	11	7	12
2019	Madhya Pradesh	3	3	8	8
2019	Maharashtra	3	4	12	13
2019	Odisha	7	10	2	2
2019	Rajasthan	1	1	0	0
2019	Tamil Nadu	1	1	0	0
2019	Telangana	12	12	142	142
2019	Uttar Pradesh	2	2	0	1
2019	West Bengal	7	7	11	15
2020	Chhattisgarh	7	7	3	3
2020	Gujarat	0	0	1	1
2020	Jharkhand	3	3	8	9
2020	Madhya Pradesh	2	2	3	3
2020	Maharashtra	1	1	0	0
2020	Odisha	5	5	1	1
2020	Telangana	5	5	23	24
2020	Uttar Pradesh	0	0	2	3
2020	West Bengal	1	1	6	6

Non-Coal Mines (Metal and Oil):

Number of accidents in mines and number of deaths and injured persons in those accidents, State-wise over the last five years and current year:

Year	State	Fatal Accident	Fatality	Serious Accident	Serious Injury
2015	Andhra Pradesh	4	5	1	1
2015	Assam	1	1	6	6
2015	Chhattisgarh	1	1	4	5
2015	Gujarat	1	2	6	18
2015	Himachal pradesh	0	0	1	1
2015	Jharkhand	1	1	2	2
2015	Karnataka	3	3	5	6
2015	Kerala	0	0	1	1
2015	Madhya Pradesh	1	1	1	1
2015	Maharashtra	1	1	0	0
2015	Odisha	2	2	1	1
2015	Rajasthan	19	20	7	7
2015	Tamil Nadu	4	4	0	1
2015	Telangana	1	1	0	0
2015	Tripura	1	1	0	0
2015	Uttar Pradesh	5	5	0	1
2016	Andhra Pradesh	6	8	0	0
2016	Assam	5	5	3	3
2016	Chhattisgarh	2	2	8	8
2016	Goa	0	0	1	1

2016	Gujarat	1	1	3	4
2016	Himachal pradesh	1	1	0	0
2016	Jharkhand	3	6	2	4
2016	Karnataka	3	4	1	1
2016	Kerala	0	0	5	5
2016	Madhya Pradesh	2	2	3	3
2016	Maharashtra	1	2	2	3
2016	Odisha	1	1	1	1
2016	Rajasthan	5	5	4	4
2016	Tamil Nadu	4	6	3	6
2016	Telangana	0	0	1	1
2016	Uttar Pradesh	1	3	0	4
2016	Uttarakhand	1	1	0	0
2016	West Bengal	3	3	0	0
2017	Andhra Pradesh	7	16	0	0
2017	Assam	0	0	5	9
2017	Chhattisgarh	0	0	5	11
2017	Goa	1	1	0	0
2017	Gujarat	1	1	4	5
2017	Himachal pradesh	1	1	0	0
2017	Jharkhand	2	2	1	1
2017	Karnataka	4	5	1	1
2017	Kerala	0	0	2	2
2017	Madhya Pradesh	1	1	1	1
2017	Maharashtra	2	2	0	2
2017	Odisha	3	4	1	2
2017	Rajasthan	16	23	1	3
2017	Tamil Nadu	6	9	0	4
2017	Telangana	1	1	0	0
2017	West Bengal	1	2	0	2
2018	Andhra Pradesh	8	10	0	3
2018	Assam	2	2	0	2
2018	Chhattisgarh	1	1	5	5
2018	Jharkhand	8	10	0	2
2018	Karnataka	1	2	3	3
2018	Kerala	2	2	0	0
2018	Madhya Pradesh	2	2	2	3
2018	Maharashtra	1	1	1	1
2018	Odisha	1	1	4	4
2018	Rajasthan	18	19	6	9
2018	Telangana	2	2	1	1
2018	Uttar Pradesh	1	1	0	1
2019	Andhra Pradesh	7	7	2	2
2019	Assam	0	0	7	7
2019	Chhattisgarh	1	1	5	5
2019	Gujarat	4	9	1	2

2019	Himachal pradesh	2	2	0	0
2019	Jharkhand	3	3	3	4
2019	Karnataka	4	4	5	6
2019	Madhya Pradesh	6	6	0	2
2019	Maharashtra	1	1	0	0
2019	Odisha	3	3	6	6
2019	Rajasthan	8	8	30	31
2019	Tamil Nadu	3	4	0	0
2019	Telangana	2	3	0	1
2019	Uttar Pradesh	3	5	0	3
2020	Andhra Pradesh	3	3	2	2
2020	Assam	1	2	0	0
2020	Bihar	1	1	0	1
2020	Chhattisgarh	1	1	2	2
2020	Gujarat	0	0	1	1
2020	Jharkhand	1	1	1	1
2020	Karnataka	1	1	2	2
2020	Kerala	1	2	0	0
2020	Madhya Pradesh	1	1	0	1
2020	Maharashtra	1	2	0	0
2020	Odisha	2	2	1	1
2020	Rajasthan	4	5	4	4
2020	Uttar Pradesh	1	5	0	2

* Data for the year 2019 & 2020 are provisional and data for 2020 are as per the report received up to 31.08.2020.
